

IN THE INCOME TAX APPELLATE TRIBUNAL, DELHI 'G' BENCH,
NEW DELHI I

BEFORE SHRI N.K. BILLAIYA, ACCOUNTANT MEMBER
AND
MS. SUCHITRA KAMBLE, JUDICIAL MEMBER
(THROUGH VIDEO CONFERENCING)

ITA No.5642/DEL/2016

[A.Y 2014-15]

Veena Agarwal
602, Chirajeev Tower
43, Nehru Place,
New Delhi
PAN No. AAEP A9209M

Vs. ACIT
Central Circle - 3
New Delhi

Appellant by : Sh. Ved Jain, Advocate

Respondent by : Sh. H. K. Choudhary, CIT DR

Date of Hearing : 08.12.2020
Date of Pronouncement : 08.12.2020

ORDER

PER N. K. BILLAIYA, AM:

1. This appeal by the assessee is preferred against the order of the CIT(A)-25, Delhi dated 31.08.2016 pertaining to A.Y. 2014-15.
2. The only grievance of the assessee is that the CIT(A) erred in confirming the addition of Rs.7.50 lacs made by the AO invoking the provisions of section 69A of the Act.

3. At the very outset the counsel for the assessee stated that he may be allowed to withdraw the appeal. The DR raised no objection.

4. In the result, the appeal filed by the assessee is accordingly dismissed as withdrawn.

5. Decision announced in the open court in the presence of representatives of both the sides on 08.12.2020.

Sd/-
[SUCHITRA KAMBLE]
JUDICIAL MEMBER

Dated: 08.12.2020

Neha

Copy forwarded to:

1. Appellant
2. Respondent
3. CIT
4. CIT(A)
5. DR

Sd/-
[N. K. BILLAIYA]
ACCOUNTANT MEMBER

Asst. Registrar
ITAT, New Delhi

Date of dictation	08.12.2020
Date on which the typed draft is placed before the dictating Member	08.12.2020
Date on which the typed draft is placed before the Other member	08.12.2020
Date on which the approved draft comes to the Sr.PS/PS	08.12.2020
Date on which the fair order is placed before the Dictating Member for Pronouncement	08.12.2020
Date on which the fair order comes back to the Sr. PS/ PS	08.12.2020
Date on which the final order is uploaded on the website of ITAT	08.12.2020
Date on which the file goes to the Bench Clerk	08.12.2020
Date on which file goes to the Head Clerk.	
The date on which file goes to the Assistant Registrar for signature on the order	
Date of dispatch of the Order	